

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY) : (a) No Sir, as all the narrow gauge and meter gauge railway lines in Andhra Pradesh have already been converted to Broad Gauge, hence there is no need to take up further surveys for gauge conversion in Andhra Pradesh.

(b) Does not arise.

Trains announced during Budget Speeches

1045. SHRI AHMAD SAEED MALIHABADI :

SHRI SABIR ALI :

Will the Minister of RAILWAYS be pleased to state:

(a) the details of trains which were announced during last ten Budgets and have not started operating so far; and

(b) the reasons therefor and the steps being taken by Railways to expedite their operation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY) (a) Detail status of new trains announced during the last ten Railway Budgets, year-wise are as under:

Sl.No.	Year	New trains	Introduced	Pending Introduction
1.	2003-04	61	61	0
2.	2004-05	32	32	0
3.	2005-06	47	46	1
4.	2006-07	55	55	0
5.	2007-08	43	43	0
6.	2008-09	63	63	0
7.	2009-10	71	71	0
8.	2010-11	119	115	4
9.	2011-12	131	131	0
10.	2012-13	113	105	8

(b) Some trains announced in the last ten Railway Budgets are pending introductions due to various constraints like non-completion of gauge conversion works, non-receipt of necessary clearance from the Commissioner of Railway Safety (in case of newly opened and gauge converted sections), etc. These trains will be introduced as soon as the constraints are overcome.

Electrification work in Rohtak-Bhatinda railway line

1046. SHRIMATI KUSUM RAI :

SHRI ARVIND KUMAR SINGH :

SHRI ALOK TIWARI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways had awarded contract to a foreign company for electrification of railway line between Ghaziabad and Moradabad in 2011 on the basis of fake bank guarantee and if so, the details thereof;

(b) whether Government has enquired into the matter and has blacklisted the company, if not, the reasons therefor;

(c) the reasons why same company has participated/applied in tender for award of contract for electrification of Rohtak-Bhatinda line; and

(d) whether FIRs would be filed against the erring company and conniving bank officials in this regard, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY) : (a) The Contract was not awarded to a foreign company on the basis of fake bank Guarantee but was awarded to a joint venture company M/s. IB-PGF-Inabensa (JV) registered in India, based on the earnest money submitted by the tenderer, as laid down in the tender document of Central Organisation for Railway Electrification (CORE), Allahabad.

However, after award of the work of Electrification of rail line between Ghaziabad to Moradabad to M/s. IB-PGF-Inabensa (JV), the Contract Agreement was signed between Chief Project Manager/Railway Electrification/Ambala(CPM/RE/